## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3168 ANSWERED ON:29.11.2010 FIFTH GENERATION FIGHTER AIRCRAFT Raghavan Shri M. K.

## Will the Minister of DEFENCE be pleased to state:

- (a) the current status of the development of the Fifth Generation Fighter Aircraft being undertaken in collaboration with Russia;
- (b) the main features of the agreement concluded in this regard including the estimated expenditure likely to be incurred thereon;
- (c) the conditions regarding maintenance/spare parts for the said aircraft;
- (d) whether Transfer of Technology is involved in the agreement; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) & (b): The Government of India entered into an agreement with the Russian Government for the development and production of a Fifth Generation Fighter Aircraft on 18th October, 2007 for cooperation in the Joint Development and Certification of Prospective Multi-Role Fighter Aircraft. The agreement envisages joint production, joint marketing to third countries, sales, after sale support and disposal of aircraft after completion of their life-cycle. Subsequent to this Hindustan Aeronautics Limited (HAL) has signed a Confidentiality agreement on 11th July, 2008, a General Contract on 22nd December, 2008 and a Memorandum on 10th March, 2010. The estimated expenditure which is likely to be incurred for the programme is yet to be finalized.
- (c) to (e): The aircraft in service would have maintenance/repair and overhaul facilities in India. The Spares for Indian Air Force will be manufactured by HAL in India. Aircraft System Line Replaceable Units procured from other sources are proposed to be manufactured under Transfer of Technology. The exact details in this regard have not yet been finalized.